[Shri Swaran Singh]

priateness of the time, the appropriateness of the occasion and the appropriateness of all the circumstances to us to decide what to do and at what time. If you go on repeating it, you will be compelling me to repeat the same thing over and over again. After Mr. Krishna Menon's rather angry remarks. I have no intention to repeat it again and againcheas a fact proprietion to symply ve

With these words, I would like to say that the debate has been very useful and it. will help us very much.

MR. CHAIRMAN: The Agriculture Minister will now make a statement about the price policy for wheat for 1972-73 marketing season.

18.37 hrs.

## STATEMENT RE WHEAT PRICE POLICY FOR 1972-73

Simple reply, If any hon. Member still

torward tols idea, but I have given

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED) : Government after considering the recommendations of the Agricultural Prices Commission in their report on 'Price Policy for Rabi foodgrains for the 1972-73 season', the views expressed by the Hon'ble Members in Parliament and

vienon is angry with me because I gave

by the Chief Ministers at a conference held in New Delhi on 13th April, 1972, have taken the following decisions:

- (i) The procurement price for wheat for the 1972-73 season be continued at the level fixed for the previous season, i.e. Rs, 76.00 per quintal for the indigenous common white and the different Mexican varieties and between Rs. 71.00 and Rs. 74.00 per guintal for the indigenous red variety.
- (ii) The existing issue price of wheat at Rs. 78.00 per quintal be continued for the year 1972-73 also.

To enable Government to announce the procurement prices of wheat for the next year's harvest well before the commencement of the Rabi sowing season, a special study of the cost of production of wheat is being expeditiously undertaken.

MR. CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

18.38 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, April 18, 1972! Chairra 29, 1894 (Saka).